NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 34(ND)/2012 CA NO.

CORAM:

PRESENT:

SH. R. VARDHARJAN

HON'BLE MEMBER (J)

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2016

NAME OF THE COMPANY:

Dr. Jang Bahadur Singh & Ors.

Vs.

M/s. Frick India Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Mrs. REKHA PALLI, (R.ADV.) RESPONDENTS

2. GAURAN VARMA, ADV.

3. Mr. Krishan Venugopal Br. Adn. Petitions

4. Mr. Pervinder Adv 11

Order

Both sides are present. The matter may be posted for hearing on 29.11.2014

before the Hon'ble Principal Bench.

(R. VARADHARAJAN)

MEMBER(J)

(S.K. MOHAPATRA) MEMBER (T)

25.10.2016 (P.K. Sud)